

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1389 of 96

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S.Mukherjee, Administrative Member

BIDHU BHUSAN SAHA

VS

UNION OF INDIA & ORS.

For the applicant : Mr.N.Bhattacharya, counsel

For the respondents: Mr.B.K.Chatterjee, counsel

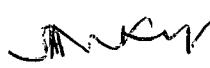
Heard on : 28.8.97

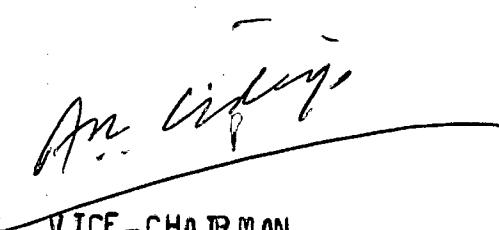
Order on : 28.8.97

O R D E R

A.K.Chatterjee, VC

Heard both the parties. Mr.N.Bhattacharya, counsel for the petitioner files his power which is kept in record. The counsel for the petitioner submits that the petitioner does not want to proceed with the case. In such circumstance the application is disposed of ~~as withdrawn~~ for non-prosecution.


MEMBER (A)


VICE-CHAIRMAN